

THE CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR
ORDER SHEET

APPLICATION NO.: _____

Applicant(s)

Respondent(s)

Advocate for Applicant (s)

Advocate for Respondent (s)

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

(Copy given)
13/11/2005
OA 367/2005
Mr. P.N. Jatti, Counsel for applicant.
Learned counsel for the applicant submits that he wants to withdraw this OA with liberty to file a fresh OA on the same cause of action.
In view of the submission made by the learned counsel for the applicant, the applicant is permitted to withdraw this OA. He may file a fresh OA on the same cause of action.

13.11.2005

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(M.L. CHAUHAN)
MEMBER (J)

[Signature]
(A.K. AGARWAL)
VICE CHAIRMAN